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Title : Reported fishing by big trawlers and cannoys along the coastal belt in violation of Supreme Court's Orders.

SHRI ALEMAO CHURCHILL (MARMUGAO): Chairman Sir, the hon. Supreme Court has banned the fishing by trawlers and canoes from 10.6.2006 to 15.8.2006 along the coastal belt. But, surprisingly, in Mulpi and Karwar, big trawlers and canoes with zero mesh pursenett are plying. Also, in Goa, big mechanized canoes with zero mesh pursenett are plying.

I would request that the Government may please take immediate necessary steps to stop this fishing against the ban of the Apex Court. Actually, the fishing community which is observing the ban is suffering.